

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 113 & 115 of 2010

Dated: 6th December-, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Tamil Nadu Electricity Board & Anr.

.... Appellant (s)

Versus

OPG Energy (P) Ltd. & Anr.

... Respondent (s)

Counsel for the Appellant (s): -

Counsel for the Respondent(s): G. Umapathy for R.1

ORDER

When these matters came up on 30.11.2010, the learned counsel for the Appellant was absent. Therefore, we posted these Appeals today for 'dismissal'.

Even today, nobody has appeared on behalf of the Appellant. Therefore, these Appeals are dismissed for non-prosecution.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs